

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).8794/2016

(Arising out of impugned final judgment and order dated 26-08-2016 in CRA No. 5176/2012 passed by the High Court Of Judicature At Allahabad)

RAJ KUMAR YADAV

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 23-10-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. R.P.S. Yadav, Adv.
 Ms. Lalita Yadav, Adv.
 Mr. Vipin Kumar Jai, AOR

For Respondent(s) Mr. Bharat Singh, Adv.
 Mr. Pramod Kumar, Adv.
 Mr. Amit Pawan, AOR

 Mr. Aarohi Bhalla, Adv.
 Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(B. PARVATHI)
COURT MASTER

(INDU KUMARI POKHRIYAL)
COURT MASTER